

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 118(ND)15
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016**

NAME OF THE COMPANY: M/s. R.K. Gupta & Anr. V/s. Sh. Suresh Manchanda & Ors. M/s.
Markettimes TV Pvt. Ltd. & ors.

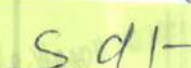
SECTION OF THE COMPANIES ACT: 397/398

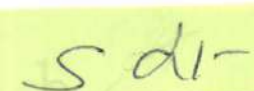
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Alisha Chopra	C.S.	Respondant	Alisha
2	Sahil Dhanraj	Advocate	Petitioner	Sahil
	For Adv. Abhirav Agnihotri.			

ORDER

Learned counsel for the parties are present. Learned counsel seek and are given 2 weeks' time
as last chance to advance the arguments in the matter.

List on 10.11.2016.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)